

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE No: W.P.(PIL).No.85 of 2023

PROCEEDING SHEET

Sl. No.	DATE	ORDER	OFFICE NOTE
04.	02.01.2024	<p><u>CJ & JAK, J</u></p> <p style="text-align: center;"><u>W.P.(PIL). No.85 of 2023</u></p> <p>Mr. M. Pratheek Reddy, learned counsel appears for the petitioner.</p> <p>Heard on the question of admission.</p> <p>Let W.P.(PIL) be admitted for hearing.</p> <p>Rule nisi. Call for records.</p> <p>Notice returnable in four (4) weeks.</p> <p>Mr. T. Srikanth Reddy, learned Government Pleader for Revenue accepts notice on behalf of respondent Nos.1 to 7.</p> <p>Issue notice to the remaining respondents.</p> <p style="text-align: right;">_____ CJ(AAJ)</p> <p style="text-align: right;">_____ JAK, J</p> <p><i>kvni</i></p>	